



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/5420/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 13th September, 2019.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your Letter No. DJN/5660, dtd. 11.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for restricted holiday on 16.09.2019 along with station leave permission, from the evening of 14.09.2019 till the morning of 17.09.2019, has been granted/rejected. Md. Aminur Rahman, Addl. District & Sessions Judge No. 1, Nagaon and in his absence the next senior most Judicial officer at the station will remain in charge of her Court and office in her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/5421/A, dated 13.9.19
Copy to:-

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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13/9/19
Rajen